

on decided on 2/5/96.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

Onise APPLICATION NO 171 OF 1996 in OA 284/96

Applicant(s) Siddharath Parhar Respondent(s) 2002 &

Advocate for Applicant(s) Mr. R.C. Gaur Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<u>27/8/96</u> This is a Onise Application filed by the applicant for condonation of delay in filing of OA/96. Siddharath Parhar vs 2002 &. It is a S.M. Case and pertains to the jurisdiction of Jodhpur Bench. On scrutiny it is in order
<u>28/8/96</u> (2/9/96)	None present. Register Put up in Court for admission on <u>09/9/96</u> alongwith OA 284/96. <u>Bishnu</u> REGISTRAR C.A.T. JODHPUR
<u>29/9/96</u> Best copy 19/9/96	Mr. R.C. Gaur, Counsel for Petitioner. Heard Sh. Gaur, counsel for petitioner. The Misc. Application stands disposed of in view of the order passed in the O.A. Accordingly, the M.A. stands disposed of. <u>S. P. Biswas</u> (एस. पी. बिस्वास) (S. P. BISWAS) प्रशासनिक सदस्य Adm. Member.